

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.07.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1323 of 2021 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria Saurabh Jain	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 511 of 2021	Magan Swaroop Gattarni Vs. Rohit Kumar & Anr.	Shikhil Suri	
3.	Comp. App. (AT) (Ins) No. 513-515 of 2021	Dharam Pal & Ors. Vs. Ashok Kumar Gulla (Liquidator /RP of Lotus Auto Engineering Ltd.) & Ors.	Anjali Jain	
4.	Comp. App. (AT) (Ins) No. 519 of 2021	State Tax Officer - 1 Vs. Sachin Dinkar Bhattbhatt & Anr.	Maulik Nanavati	

### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Nilesh Sharma-R1 Milan Singh Negi Varsha Banerjee-RP
6.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	Kamal Kant Jha-R1

### For Hearing

7.	Comp. App. (AT) (Ins) No. 1028 of 2020	BRS Ventures Investment Ltd. Vs. Registrar of Companies, Guwahati  <b>With</b>	Ajay Gaggar	Ramesh Kumar Bhola-ROC Aswin N S
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8.	Comp. App. (AT) (Ins) No. 1042 of 2020	Assam Company India Ltd. Vs. Registrar of Companies, Guwahati	Vineeta	Ramesh Kumar Bhola-ROC Aswin N S
9.	Comp. App. (AT) (Ins) No. 1137 of 2020	Gay Printers Vs. Ramesh Kumar Suneja	Sinha Shrey Nikhilesh	Piyush Singh
10.	Comp. App. (AT) (Ins) No. 837 of 2020  <b>Part Heard</b>	Maan Aluminium Ltd. Vs. Nitya Electrocontrols Pvt. Ltd.	Samaksh Goyal	Lalitendra Gulani Pallav Palit Prateek Chandni
11.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.  <b>With</b>	R.B. Phookan	P.K. Sachdeva Pranay Agarwal-R1 Jitendra Kumar-R2 P.K. Sachdeva-R3
12.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)**

**For Hearing**

13.	Comp. App. (AT) (CH) (Ins) No. 53 of 2021	Yogesh Kundra Vs SEW & Prasad Joint Venture & Anr.	Varsha Banerjee Amir Bavani	V. Lakshmi Narayanan Harshini Jothiram- R1
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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**